

Make in India mission in pharma sector

3404. SHRI HARIVANSH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state whether Government has taken any initiative to promote domestic manufacture of pharmaceuticals and medical devices under the "Make in India" mission, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): Yes, Sir. The Government has withdrawn exemption of customs duty on certain categories of Bulk Drugs/APIs on 29.01.2016. Further, it has also rationalized the duty structure for raw materials for medical devices on 19.01.2016 to promote domestic manufacture of pharmaceuticals and medical devices. Government has also notified Medical Devices Rules, 2017 on 31.01.2017. The new Rules have been framed in conformity with Global Harmonisation Task Force (GHTF) framework and conform to best international practices. The new Rules seek to remove regulatory bottlenecks to Make in India, facilitate ease of doing business while ensuring availability of better medical devices for patient care and safety.

The Department is operating a scheme namely Cluster Development Programme for Pharma Sector (CDP-PS) for part financing of common facilities in Pharma Clusters in India. This would help the manufacturers to reduce their cost of production which would result in making available quality medicines at reasonable prices to the masses. Another scheme namely Pharmaceuticals Promotion and Development Scheme (PPDS) is also being operated to provide financial assistance to Associations/Institutes etc. for taking up activities which would benefit the Pharma Industry as a whole and it would result in making available quality medicines at a reasonable prices to the masses.

Factories for production of Neem-Coated Urea

†3405. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government has taken decision to establish factories for production of Neem-Coated urea in the country;
- (b) if so, whether Government would consider establishing one of those factories at Udham Singh Nagar or Haridwar in Uttarakhand; and
- (c) if so, by when construction of the factory is expected to begin and if not, the reasons therefor?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) The Government has notified New Investment Policy - 2012 on 2nd January, 2013 and its amendment on 7th October 2014 to facilitate fresh investment in urea sector and to make India self-sufficient in the urea sector. Based on NIP -2012, any interested company can establish urea plants in the country. At present, Department of Fertilizers has received following 6 proposals for setting up of Greenfield and Brownfield (Expansion) the urea projects:

Company	Projects	Ownership	State
Indo-Gulf Fertilizers Limited - Jagdishpur	Brownfield Expansion urea project at Jagdishpur	Private	Uttar Pradesh
Chambal Fertilizers & Chemicals Limited- Gadepan	Brownfield Ammonia-Urea units at Gadepan-Kota	Private	Rajasthan
Matix Fertilizers & Chemicals Limited, Panagarh	Greenfield/Brownfield Ammonia-Urea Fertilizers Complex at Panagarh	Private	West Bengal
Rashtriya Chemicals & Fertilizers Limited-Thai	Brownfield Ammonia-Urea Expansion project at Thal	CPSU	Maharashtra
Kanpur Fertilizers & Cement Limited	Greenfield Project at Jabalpur	Private	Madhya Pradesh
Nagarjuna Fertilizers & Chemicals Ltd.	Brownfield Project at Kakinada, Andhra Pradesh	Private	Andhra Pradesh

As per the terms of the NIP Policy, all the project proponents are required to furnish Bank Guarantee (BG) of ₹ 300/- crores for each project linked to milestone in the project cycle. PSUs are, however, exempted from submitting the Bank Guarantee as per amendment to NIP - 2012. Only, CFCL has furnished the Bank Guarantee of ₹ 300 crores to the Government of India as per the provisions of NIP-2012 and its amendment. On achieving the first milestone of the project, ₹ 100 crores has been released to CFCL.

MATIX Train-I is reported to be ready for commissioning.

The commissioning of new fertilizer plant will take around 3-3.5 years from the zero date (date of financial closure).

Government has also decided to revive closed units namely Gorakhpur, Sindri, Talcher and Ramagundam units of Fertilizer Corporation of India Limited (FCIL) and Barauni unit of Hindustan Fertilizer Corporation Limited (HFCL) through 'Nomination Route' by nominating Central Public Undertakings (CPSU). Each of these units are being revived by installing new urea plant having production capacity of 1.27 Million Metric Tonne Urea per annum.

In addition to above, Government has also decided to install a new Urea plant of 8.646 Lakh Metric Tonne (LMT) per annum in the existing premises of Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), which will subsequently replace the existing urea Namrup II (capacity 2.40 LMT) and Namrup III (Capacity 2.70 LMT per annum).

Vide notification dated 25th May, 2015 Department of Fertilizers has made it mandatory for all the domestic producers of urea to produce 100% as Neem Coated Urea.

Revival plan for IDPL

3406. SHRI C.M. RAMESH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any move to sell land of Indian Drugs and Pharmaceuticals Ltd., Hyderabad;

(b) if so, the details thereof and the reasons therefor;

(c) why the plan to restart production of formulations and bulk drugs at IDPL is languishing; and

(d) what happened to the revival plan that the Ministry proposed with an estimated cost of 900 crore earlier?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Yes, Sir. Indian Drugs and Pharmaceuticals Ltd. (IDPL) has been incurring heavy losses for a long time. It was declared sick and referred to Board for Industrial and Financial Reconstruction (BIFR) in 1992. The earlier revival/ rehabilitation packages of IDPL have failed to achieve the